# Suspension of employees of CWC at Metiabruz-I

5064. SHRI E. BALANANDAN: Will the Minister of FOOD be pleased to state:

- (a) what are the reasons for suspension of five employees of CWC at the Matiabruz; and
- (b) whether it is a fact that without giving them any show cause notice or charge sheet, CWC management issued suspension orders; with change of headquarter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b) Five officials at central warehouse, Metiabruz-I were suspended after observing shortages in the stock of Newsprint Reels 126.500 Metric Tonnes and Edible Oil-48.56 Metric Tonnes. Suspension is not a penalty and as per Central Warehousing Corporation (Staff) Regulation 1986, no show cause/chargesheet is necessary before placing any employee under suspension. The Suspension orders of all the five employees have since been revoked. Out of the five, one employee has super-annuated.

#### Transport allowance to CWC employees

5065. SHRI E. BALANANDAN: Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that CWC is paying only Rs. 50/- as transport allowance to its employees; and
- (b) whether it is also a fact that conveyance charges within a radius of 8 K.M. for attending official work was not paid to its employees even to the cashier for handling cash?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The employees of the Central Warehousing Corporation in Group, 'C' & 'D' Categories are being paid transport subsidy/conveyance allowance at the following rate under IDA pattern:—

Conveyance allowance: (i) Employees owning and maintaining Scooter/Motor Cycle are being paid Rs. 100/- per month.

(ii) Employees owning and maintaining Moped Rs. 75/- per month.

Transport subsidy: For using other modes of conveyance Rs 50/- per month.

Group A & B officers are being paid conveyance allowance and transport subsidy at the following rates under CDA pattern:—

Conveyance Allowance: (i) For maintaining Car Rs. 450/- per month (ii) For maintaining Scooter/Motor Cycle Rs. 175/-per month.

Transport sub idy: — For using other modes of conveyance Rs. 40/- per month.

(b) Conveyance charges within the radius of 8 K.M. for attending official work are not being paid to its employees including cashiers also.

### भारतीय खाद्य निमम द्वारा खुले बाजार में चावल की विक्री

5066 प्रो. विषय कुपार मल्होत्रा : क्या बाद्य मंत्री 4 सार्च, 1994 की राज्य सभा में अतारांकित प्रश्न रं 1617 के दिए गए उत्तर को देखें गे और यह बनाने की कृषा कर गे कि :

- (क) क्या यह सच है कि हाल के महीनों में भारतीय खाद्य निगम ने खुले बाजार में चावल की विकी की थी;
- (ख) यदि हां, तो निगम द्वारा खाले बाजार मों कितने अधिकतम मृत्य पर चावल को बिकी की गई थी;
- (ग) क्या यह भी सच है कि इस वर्ष के दौरान निगम ने उत्पादकों से कम मूल्य पर वागल की शरीद की भी;
- (घ) यदि हां, तो यह खाद्याना किनाने अधिकतम मृत्य एर सरोदा गया था;
- (ङ) क्या यह भी सच है कि चावल को कम मृत्य पर खरीदने तथा इसे अधिक मृत्य पर देचने के बावजूद भारतीय खाद्य निगम को हानि उठानी एडी है क्योंकि निगम द्वारा उठाई जा रही आधिक लगन अधिक हैं; और

(च) यदि हां, तो 1993-94 के वित्त वर्ष के दौरान भारतीय साद्य निगम की इस संबंध में कितानी आर्थिक लागत रही है ?

## **बाद्य मंत्रालय के राज्य मंत्री (श्री क**ल्य नाथ राय) : क) जी, हां ।

- (ख) खूले बाजार में बिकी करने होतृ विभिन्न राज्यों के लिए उत्तम किस्म के चावल का मूल्य 6600/ रजपए और 7100/- जजप प्रति मीटर टन के राज में निर्धारित किया गया है। बढ़िया किस्म के चावल का मूल्य उत्तम किस्म के चावल के मूल्य रं 200/- रजपए प्रति मीटरी टन कम है।
- (ग) से (च) जी, नहीं। धान की वसूली मल्य समर्थन परिचालनों के अधिक उत्पादकों से जाती है। ये उत्पादक अपनी धान या तो सर-कारी एजेन्सियों को न्यनतम समर्थन मूल्यों पर बेचने अथवा व्यापारियों/चावल मिल-मालिक को डेचने के लिए स्वतंत्र होते हैं। सरकार चावल की सरीदारी उत्पादकों से नहीं करती है। तथापि, विभिन्न राज्य मरकार ें द्वारा मिल माल्कॉं/व्याणरियों पर लेबी लगाकर उनसे निर्धारित मल्यों पर चावल की खरीद-दारी की जाती है। भारतीय खाद्य निगम अल खले बाजार में कीमतों को स्थिर करने के उद्देश्य से 670/- रुपए प्रति विवटल की औसत दर पर चावल की बिकी कर रहा है जरुकि अनुमानित इक्नामिक लागत 687.47 रुगए प्रति विवंदल है।

#### Requirement of foodgrains

5067, SHRI RAM NATH GOVIND: Will the Minister of FOOD be pleased to state:

- (a) what is the country's total requirement of foodgrains per year and whether the requirement is met through Government purchases and opon market purchases:
- (b) what is the break-up during the previous three years in respect of Government purchases and open market purchases; and
- (c) what is the subsidy paid to meet the gap between Government purchase prices and the open market purchase prices?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The requirement of wheat, rice, pulses and oilseeds in the country at a given point of time depends upon several factors like population, characteristics, production, availability, income distribution, price levels, consumers, habits, availability of substitutes and other related matters. As such it is difficult to estimate the requirement of these commodities.

The requirement of foodgrains for public Distribution System is met from the stocks in Central Pool purchased by the public procuring agencies at minimum support price, procurement price.

(b) The following quantities of rice and wheat have been procured by the public procuring agencies for Central Pool during the last three marketing seasons:—

(in lakh tonnes)

Marketing Season									Rice	Wheat
1991-92					•				92.40	77 .53
1992-93 (P)				-					117.93	63.80
1993-94 (P)						•			125.22	128.35
1994-95 (P)	•									31.44

P--Provisional.

grains (MSP/procurement prices) and open market purchase prices.

<sup>\*</sup>Figures as on 27-4-1994.

<sup>(</sup>c) The Central Government does not provide any bisidy to meet the gap between Government purchase prices of food-